

**NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 16.09.2015**

<b>Sr l. N o.</b>	<b>Crl. Appeal U/ S 372</b>	<b>Crimi nal Appl</b>	<b>Govt Appeal</b>	<b>Crl. Revisio n U/S 482/407 etc.</b>	<b>Particular of Lower Court Case of both Columns 2 and 4</b>	<b>Date of Hon'ble Court's order regarding connection</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
<b>1</b>	<b>4803/2010 D.B.</b>		<b>7195/2010 D.B.</b>		<b>ST No. 1158/2008, ST No. 1255/2008, ST No. 1256/2008, ST No. 1257/2008, ST No. 1258/2008, ST No. 1259/2008, U/S 147,148,149,307 &amp; 302 IPC &amp; U/S 25/27 &amp; 30 Arms Act, State Vs Lakhpat Shahjahanpur</b>	<b>31/08/12</b>
<b>2</b>	<b>2665/2011 D.B.</b>		<b>3765/2011 D.B.</b>		<b>ST No. 337/2009 U/S 498A, 304B IPC and ¾ DP Act State Vs Manish Kannauj</b>	<b>13/02/14</b>
<b>3</b>	<b>2722/2011 D.B.</b>		<b>3968/2011 D.B.</b>		<b>ST no. 53/2008 U/S 148,302/149 &amp; 307/149 of IPC ST No. 54/2008, ST No. 55/2008 &amp; ST No. 56/2008 U/S 25 Arms Act State Vs Kripal Singh Etah</b>	<b>13/09/12</b>
<b>4</b>	<b>464/2012 D.B.</b>		<b>1376/2013 D.B.</b>		<b>ST No. 156/2010 U/S 498A, 323, 506 &amp; 307 of IPC &amp; ¾ DP Act State Vs Vijai Rastogi Meerut</b>	<b>02/04/13</b>
<b>Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.</b>						

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<b>Sr l. N o.</b>	<b>Govt Appl</b>	<b>Crl. Revision</b>	<b>Crl. Appeal U/S 372</b>	<b>Crl. Appl</b>	<b>Particular of Lower Court Case of both Columns 2 and 3</b>	<b>Date of Hon'ble Court's order regarding connection</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
<b>1</b>	<b>668/2007 DB</b>	<b>5856/2006 SB</b>			<b>ST No. 42/2004 U/S 498A,304B,201 of IPC &amp; 3 /4 of DP Act State Vs Heeralal &amp; 4 Ors Jaunpur</b>	<b>20/05/14</b>
<b>2</b>	<b>2310/1988 DB</b>	<b>1023/1988 SB</b>			<b>ST No. 762/1987 U/S 147,148,149,302,307, 120B of IPC State Vs Raghvendra @ Binoo &amp; another Bulandshahar</b>	<b>27/05/13</b>
<b>3</b>	<b>2036/1988 DB</b>	<b>1206/1988 SB</b>			<b>ST No. 145/1985 U/S 307 of IPC State Vs Hasib Khan &amp; 3 ors Budaun</b>	<b>28/03/14</b>
<b>4</b>	<b>1909/1988 DB</b>	<b>1046/1988 SB</b>			<b>ST No. 109/1986 U/S 147,302/149 &amp; 323/149 of IPC State Vs Arvind Kumar &amp; 3 ors Lalitpur</b>	<b>06/03/98</b>
<b>5</b>	<b>87/1989 SB</b>	<b>30/1989 SB</b>			<b>ST No. 51/1988 U/S 147,148,149,307 &amp; 302 of IPC State Vs Shyam Lal &amp; 10 ors Banda</b>	<b>12/04/89</b>
<p><b>Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.</b></p>						